

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.41/ 2017	-	Hearing	14	Kals Information Systems Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	KARTHICK V. 9900097271	Kals Information Systems Ltd.	<u>/karthick</u>

**ORDER**

PCS for petitioner is present. He has filed memo giving clarification Heard.

For orders list it on 21/09/2017.

  
**MEMBER(J)**

  
**MEMBER(T)**